

C.P No. 27/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Kalptaru Advisory Services Pvt. Ltd.
V/s.
Panchratna Realtors Pvt. Ltd & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Adv. Nandini Chitambar	Fes to	
	Adv. Tarun Jain A	Petitioner	Tarun Jain
	Adv. Dipankar Ghosh		
	ip M. Humenla		
	Adv. Mr. Samir Malik	for R1, R2, R3	
	Ms. Saumya Sharma	for R1, R2, R3	

COMMON ORDER

21. MA 218/2017 IN CP NO. 86/241-242/NCLT/MB/MAH/2016
22. CP No.21/241-242/NCLT/MB/MAH/2017
23. CP No.22/241-242/NCLT/MB/MAH/2017
24. MA 219/2017 IN CP No.23/ 241-242/NCLT/MB/MAH/2017
25. MA 221/2017 IN CP No.23/ 241-242/NCLT/MB/MAH/2017
26. MA 91/2017 IN CP No. 25/ 241-242/NCLT/MB/MAH/2017
27. CP No. 26/ 241-244/NCLT/MB/MAH/2017
28. CP No.27/ 241-244/NCLT/MB/MAH/2017
29. CP No.160/ 241-244/NCLT/MB/MAH/2017
30. CP No.161/ 241-244/NCLT/MB/MAH/2017

On having the Respondents already filed replies to the Applications pending, other side is at liberty to file rejoinder to these MA 218; MA 219 and MA 221 within 15 days hereof.

List this matter on 23.2.2018 for hearing.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)